

**GOVERNMENT OF INDIA  
DRINKING WATER AND SANITATION  
LOK SABHA**

UNSTARRED QUESTION NO:3141  
ANSWERED ON:11.12.2014  
SANITATION FACILITIES FOR BPL FAMILIES  
Gaikwad Dr. Sunil Baliram

**Will the Minister of DRINKING WATER AND SANITATION be pleased to state:**

- (a) the details of the sanitation schemes under implementation in the country and the number of districts covered therein, State/UT-wise;
- (b) the funds allocated and utilized thereunder during each of the last three years and the current year, State/UT-wise;
- (c) the details of guidelines issued by the Government for proper utilisation of funds allocated under the scheme; and
- (d) the percentage of Below Poverty Line households for whom sanitation facilities are beyond their reach, State/UTwise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER & SANITATION (SHRI RAM KRIPAL YADAV)

(a) Ministry of Drinking Water and Sanitation administers the centrally sponsored scheme, the Swachh Bharat Mission (Gramin) {SBM(G)}. The {SBM(G)} has been launched on 2nd October, 2014, which aims inter-alia, at attaining an Open Defecation Free India by 2nd October, 2019, by providing access to toilet facilities to all rural households and initiating Solid and Liquid Waste Management activities in all Gram Panchayats to promote cleanliness. Prior to the launch of SBM(G), the Ministry was administering Centrally Sponsored Scheme- Total Sanitation Campaign (TSC) upto 31.3.2012 and Nirmal Bharat Abhiyan (NBA) from 1.4.2012 to 1.10.2014. Currently the programme is under implementation in rural areas of 627 districts of the Country. The State/UT-wise total number of districts covered under the scheme is at Annexure-1.

(b) Since Swachh Bharat Mission (Gramin) is demand driven Scheme, no State-wise Allocations are made. However, the central funds released and utilized, State/UT-wise under TSC/NBA/SBM (G) during each of the last three years and the current year is at Annexure-2.

(c) To ensure proper utilisation of funds allocated under the scheme, various monitoring methods have been adopted to obtain the progress of the scheme from each District. An online monitoring system has been set up through which reporting of construction of Individual Household Latrines is done by name of individual families. These toilets are to be reported with photographs and geographical coordinates.

In addition, regular review meetings/Video Conferences etc. are organized to discuss issues relating to implementation of the SBM(G) and utilization of funds. Apart from this, strict financial regulation is carried out, with release of the 2nd installment of funds to states under the scheme being done only after 60 % of available funds has been utilized.

(d) Under the SBM(G), all Below Poverty Line households are eligible for incentives for individual household toilets.